

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.4502/2015

Tuesday, this the 24th day of January 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Sonu
s/o Mr. Chaman Lal
r/o 15/238, Dakshinpuri Extension
New Delhi – 62
Working at
SDMC Primary School No.5-II
Dr. Ambedkar Nagar, Sec 6
South Zone, New Delhi – 62

(Mr. Rama Shanker, Advocate)

...Applicant

Versus

1. South Delhi Municipal Corporation
Through its Chairman
Dr. SPM, Civic Centre, J L Nehru Marg
New Delhi – 2
2. The Director (Primary Education)
Education Department
South Delhi Municipal Corporation
Dr. SPM, Civic Centre, J L Nehru Marg
New Delhi – 2

..Respondents

(Mr. S N Verma, Advocate)

O R D E R (ORAL)

Mr. V. Ajay Kumar:

It is submitted by the learned counsel for applicant that the O.A. has become infructuous. Accordingly, O.A. is dismissed as infructuous. No costs.

**(K.N. Shrivastava)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

January 24, 2017
/sunil/

